

**NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT No- II**

*** **

(13) C.P.(IB)-3500(MB)/2019

**JM Financial Asset Reconstruction Co Ltd
V/s
Shubh Hospitality Pvt Ltd**

*** **

Dated 01st March, 2021

ORDER

The matter is taken up through Virtual Hearing (VC). Counsel for both the sides are present. Pleadings have been completed in this matter. List the matter on **16.04.2021** for final hearing.

Sd/-

MOHAMMED AJMAL

Member (Judicial)

SUSHIL

Sd/-

RAVIKUMAR DURAISAMY

Member (Technical)